

**Rehabilitation of Indian Workers from Malaya,**

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\*1945. { Shri D. C. Sharma:  
Shri Kiyaperumal:  
Shri F. C. Borooah:

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 25 on the 17th November, 1956 and state the steps taken to rehabilitate the Indian workers who have been repatriated from the Malayan Federation to India during 1958-59?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): In view of the position explained in part (a) of the reply to the question referred to by the Hon'ble Member, the question of rehabilitating the Indian repatriates from Malaya does not arise.

Shri D. C. Sharma: May I know if it is a continuous process of Indian workers being turned out from Malaya or it was only an exceptional year in which they were turned out from Malaya?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is not quite correct to talk about turning out. People have gone there from India on regular terms of service and when the terms expired the Malayan Government has to pay them the passage money etc. to come back; and they have come back. They have every right to send them back. They can retain them, if they so choose. We cannot object to that. When people go out of service it does not mean that we are responsible for rehabilitating them on their return. Of course, individual cases is a different matter, but, as a practice, it is totally undesirable.

Shri F. C. Borooah: Is it a fact that some shipping difficulties have been experienced by Indians who wanted to return to their homeland?

Shri Jawaharlal Nehru: I do not know anything about it.

Shri Tangamani: From January, 1958 to October, 1958, 2002 persons have been repatriated. May I know whether the number is increasing or is normal like the previous years?

Shri Jawaharlal Nehru: It is, in a sense, normal; that is to say, the condition was that they will be repatriated to India at the expense of the Malayan Government when they are old and indigent and are not working. That was one of the conditions when they went. The Malayan Government need not send them back; they can keep back or send. But we cannot object to their sending them back when that was a condition.

Mr. Speaker: He wants to know whether it is much more than on the previous years; that is, whether it is normal or abnormal.

Shri Jawaharlal Nehru: I am not quite sure. The figure that he has given for 1958, 2002, is a correct figure. I have not got the previous figures.

Shri F. C. Borooah: May I know the total number of workers repatriated upto now?

Shri Jawaharlal Nehru: As I said, I have not the previous figures with me.

Shri Ramanathan Chettiar: May I know whether the Malayan Government have fixed any quota for the repatriation of Indian workers?

Mr. Speaker: It does not arise out of this question.

Shri Sadath Ali Khan: When the term of service is there in the agreements there is no question of any quota.

**Third Five Year Plan**

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\*1966. { Shri Ram Krishan Gupta:  
Pandit D. N. Tiwary:

Will the Minister of Labour and Employment and Planning be pleased to refer to the reply given to Starred

Question No. 1197 on the 19th December, 1956 and state:

(a) whether the method for preparing local plans in connection with the Third Five Year Plan has since been worked out;

(b) if so, the nature thereof; and

(c) whether any amount is to be earmarked for the schemes from Block and Thana Unit Level?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) and (b). Proposals on the subject are being drawn up with a view to further consultation with the State Governments. It is contemplated that block and village development plans will be prepared with the help of Block Committees, Panchayats and Co-operatives. These Plans will place special emphasis on agricultural production and on fuller use of manpower resources in rural areas.

(c) It is difficult to talk in terms of any specified amounts as conditions vary in different areas.

Shri Ram Krishan Gupta: May I know whether the views of the State Governments have been ascertained in this respect?

Shri L. N. Mishra: We have not written to the State Governments. We propose to write to them by the end of the year, by which time the outline of the Third Five Year Plan is expected to be ready.

Shri Dasappa: May I know whether it is not a fact that even at the stage of formulation of the Second Five Year Plan the idea was to consult the local areas and get the schemes from the districts and, later on, that idea was abandoned?

Shri L. N. Mishra: There was a proposal and the district committees were consulted. But when the Plan was being finalized some of the schemes had to be dropped. The local areas were certainly consulted during the preparation of Second Plan

Shri Basappa: May I know whether Government is aware of the fact that more consideration is necessary at the district level and the block level in the preparation of the Plan?

Shri L. N. Mishra: There are district development committees and block committees. We expect that these committees will be able to prepare the local plans.

श्री चौबिन्द दास: स्थानीय क्षेत्रों से जो रायें माँगायी जायेंगी वे सीधी केन्द्रीय सरकार को प्रायेंगी या राज्यों की सरकारों को जाकर और राज्य सरकारों द्वारा उन पर विचार होने के बाद केन्द्रीय सरकार को भेजी जायेंगी ?

श्री ल० ना० मिश्र : स्थानीय स्कीमें पहले प्रान्तीय सरकारों के पास जायेंगी और उसके बाद केन्द्रीय सरकार के पास प्रायेंगी ।

श्री अक्षय वर्मान : मैं यह जानना चाहता हूँ कि इन जिला नियोजन समितियों या ब्लॉक एडवाइजरी कमेटियों से राय ली ही जायेगी या उनकी राय मानी भी जायेगी ?

श्री ल० ना० मिश्र : वे स्कीम बनायेंगे लेकिन उस सम्बन्ध में देखना होगा कि उन के स्थान के साधन क्या हैं और क्या वे स्कीम उन साधनों के उपयुक्त हैं ।

Shri Hem Barua: May I know whether the Third Plan is proposed to be on the basis of needs or of resources? If it is on the basis of resources, may I know whether Government propose to give an idea of the resources position to the local Plan framers?

Shri L. N. Mishra: Certainly the local planners will keep in mind the local resources also. They will also get assistance from the Plan as a whole. When the outline of the Third Plan is ready, then alone some idea of the resources of the local plans could be given.

Shri S. M. Banerjee: District Boards play a vital role in this Plan. May I know the reason why District Planning Boards' suggestion have not yet

been invited? They might have been dropped.

**Shri L. N. Mishra:** We have not yet written to the State Governments because the outline of the Third Plan is not yet ready. When it is ready, we will be writing to the State Governments.

श्री बाजपेयी मैं यह जानना चाहता हूँ कि जब तक तीसरी योजना के उद्देश्य और लक्ष्य अन्तिम रूप से निश्चित नहीं हो जाते हैं तब तक नीचे से योजना बनाने का काम कैसे आरम्भ हो सकता है ?

प्रधान मंत्री तथा बंदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) . एक माने में तो तीसरी योजना या किसी भी योजना से लक्ष्य मोटे तौर से सामने हैं। तफसील से करने में चारो तरफ से ध्यान बढ़ना पड़ना है। अगर कोई बीच-ऊपर से कोई न कोई लक्ष्य आप सामने न रखें तो नीचे से आप बढ़ नहीं सकते। अगर नीचे से आप बढ़ कर यह न मालूम करे कि कहा तक जा सकते हैं तो ऊपर का मामला हवाई रहता है। इसलिए चारो तरफ से उस पर गौर होना है और कुछ न कुछ अन्दाजा किया जाता है। उस अन्दाजे से फिर नीचे ऊपर चारो तरफ से बढ़ने हैं। फिर उस के बाद जो अन्दाजा सही हो तो बही करते हैं। इस तरह से बढ़ने की कोशिश की जाती है।

**Shri Ram Krishan Gupta:** May I know, in view of the recent statement of the hon. Prime Minister, what steps have been taken so far to discuss this Plan at village, block and district level?

**Mr. Speaker:** Any other steps other than that?

**Shri Jawaharlal Nehru:** In respect of the Third Plan?

**Mr. Speaker:** Yes.

**Shri Jawaharlal Nehru.** I do not think so, though I am not quite sure about it, because at the present moment one part of the Plan, which is of the most vital importance, is

being discussed everywhere, that is, food production, the organisation of the village panchayats, co-operatives and the like. That is the very first and the most basic step.

The other part of the Plan, that is, the industrial part, is not directly of so much interest to a village, naturally, except in regard to small matters, cottage industries and the like. That has to be discussed with State Governments and others.

#### Methanol Plant, Sindri

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\*1967. { **Shri Aurobindo Ghosal:**  
**Shri Prabhat Kar:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any German Reparation Methanol plant is lying at Sindri for the last 10 years;

(b) if so, what is the price of this plant and whether any Expert Committee has been appointed to suggest its utilisation;

(c) if so, when the Committee was appointed,

(d) whether it has submitted any report, and

(e) if so, the action taken on the report?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) to (e) A statement is laid on the Table of the House

#### Statement

At the end of the Second World War, a Methanol plant which was in operation at the well-known factory of M/s Bodische Anilin & Soda Fabrik (B.A.S.F.) at Oppau in Germany, was offered to India as part of the war reparation. The Plant was dismantled and despatched to India during 1950-51. The equipment was taken to Sindri where it has been stored. Government of India have not paid any price for the plant but have incurred